Central Administrative Tribunal Principal Bench

CP No.447/2018 in OA No.1450/2018

New Delhi, this the 11th day of March, 2019

Hon'ble Sh. Justice L. Narasimha Reddy, Chairman Hon'ble Sh. Mohd. Jamshed, Member (A)

Surabhi Kashyap, Aged about 28 years
D/o Sh. Rashbihari Singh
R/o Yasoda Bhawan, Anand Vihar
Siwan, Bihar-841226.Applicant

(By Advocate: Shri Vijendra Singh Mahndiyan)

Versus

- 1. Sh. V.K. Singh, The Chairman
 Delhi Subordinate Services Selection Board
 FC-18, Institutional Area
 Karkardooma, Delhi-110032.
 Through its Chairman
- 2. Sh. Raajiv Yaduvashi, The Secretary
 Govt. of NCT of Delhi
 The Principle Secretary
 Department of Health & Family Welfare
 Government of NCT of Delhi
 Delhi Secretariat, I.P. Estate
 New Delhi. ...Respondents

(By Advocates: Shri Amit Yadav and Anuj Kr. Sharma)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

This contempt case is filed alleging that the respondents did not comply with the directions issued

by this Tribunal in its Order dated 12.04.2018 in OA No.1450/2018.

- 2. Heard Shri Vijendra Singh Mahndiyan, learned counsel for the applicant and Shri Amit Yadav and Shri Anuj Kumar Sharma, learned counsel for the respondents.
- 3. The direction issued by this Tribunal is to pass a speaking order on the representation submitted by the applicant.
- 4. Today, learned counsel for the respondents, on instructions, submitted that a speaking order has been prepared but the same could not be issued on account of the fact that the Principal Secretary and the Officiating Secretary, are on leave. According to him, the order would be issued within a matter of few days.
- 5. We, therefore, close the contempt case by directing that the respondents communicate the order, on the representation made by the applicant, within a period of one week from the date of receipt of a copy of this order. If it is not communicated, it shall be open

to the applicant to file a petition for revival of the Contempt Petition. There shall be no order as to costs.

Member(A)

(Mohd. Jamshed) (Justice L. Narasimha Reddy) Chairman

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